

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Brahmaputra TMT Bars Private Limited Date of Commencement of Liquidation: 13-10-2023; List of Stakeholders as on Date: 13-10-2023; Name of IP: Ms. Meena Sureka; Process Number: 1; Last 5 digit of registration number: 12163

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1948				NA
2	Liquidation costs incurred till date				283385				NA
3	Secured financial creditors	3	3575474003.82	3	3190049873.89		385424129.93		Annexure 3
4	Unsecured financial creditors	2	278919787	2	271906253		7013534		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	140732928.65	4	28346948.67		112385979.98		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	64900	1	64900		0		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	101692	1	101692		0		Annexure 9
Total		11	3995293311.47000 03	11	3490755000.56		504823643.91		